

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 128/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE PARTIES: M/s. Yashowardhan Promoters and Developers Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Hemant Athi	Advocate	
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Common Order

TCSP No.127/ 230-232/NCLT/MB/MAH/2017

TCSP No.128/ 230-232/NCLT/MB/MAH/2017

TCSP No.129/ 230-232/NCLT/MB/MAH/2017

TCSP No.130/ 230-232/NCLT/MB/MAH/2017

Company Petitions are allowed, vide separate orders.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)